

- (xiii) (a) Annual Report and Accounts of the Translational Health Science and Technology Institute (THSTI), Faridabad, Haryana, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 869/17/19]

- (xiv) (a) Annual Report and Accounts of the Institute for Stem Cell Science and Regenerative Medicine (InStem), Bengaluru, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 877/17/19]

**I. Notification of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)**

**II. Reports and Accounts of the All India Institute of Ayurveda (AIIA), New Delhi (2017-18) and the Central Council for Research in Siddha (CCRS), Chennai and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), Notification No. 12-11/2010-CCH(Pt.II)(1), dated the 2nd August, 2019, publishing the Homoeopathy (Post Graduate Degree Course) M.D. (Hom.) Second Amendment Regulations, 2019, under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973.

[Placed in Library. See No. L.T. 833/17/19]

- II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the All India Institute of Ayurveda (AIIA), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 882/17/19]

- (ii) (a) Annual Report of the Central Council for Research in Siddha (CCRS), Chennai, for the year 2018-19.
- (b) Annual Accounts of the Central Council for Research in Siddha (CCRS), for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.

[Placed in Library. *See* No. L.T. 881/17/19]

**I Reports and Accounts (2018-19) of India Tourism Development Corporation (ITDC), New Delhi and various hotel corporations/companies and related papers**

**II Reports and Accounts (2017-18) of Salar Jung Museum, Hyderabad and Vrindavan Research Institute, Mathura, Uttar Pradesh and related papers.**

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल):  
महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

**I A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—**

- (i) (a) Fifty-fourth Annual Report and Accounts of the India Tourism Development Corporation Limited (ITDC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 907/17/19]

- (ii) (a) Thirty-sixth Annual Report and Accounts of the Utkal Ashok Hotel Corporation Limited (UAHCL), Puri, Odisha, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.